

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 23rd day of October, 2003.

Original Application No. 909 of 1998.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.  
Hon'ble Mr. D.R. Tiwari, Member- A.

Chandra Pal Singh S/o Sri Kanchan Singh  
R/o 23, Chandan Nagar, Badla Road,  
Shahganj, Agra- 10.

.....Applicant

Counsel for the applicant :- Sri B.N. Singh

V E R S U S

1. Union of India through Secretary, M/o Telecommunication, Government of India, New Delhi.
2. The Chairman, Telecommunication Commission, Sanchar Bhawan, Govt. of India, New Delhi.
3. Chief General Manager (West), D/o Telecommunication, U.P. Circle, Dehradun.
4. District Manager, Telecom, Mathura.

.....Respondents

Counsel for the respondents :- Sri Amit Sthalekar

O R D E R

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this O.A filed under section 19 of Administrative Tribunals Act, 1985, the applicant has prayed to quash the impugned memo of charge dated 08.07.1994 and disciplinary proceedings started against him in pursuance thereof.

2. It is not disputed that the Telecommunication Department has been converted into a corporation known as Bharat Sanchar Nigam Ltd. and this Tribunal has no jurisdiction to hear the disputes against B.S.N.L as no



notification has been issued by the Central Government under section 14 (2) of the Administrative Tribunals Act, 1985, conferring the jurisdiction on the Tribunal. The applicant was group 'C' employee and his services have been absorbed finally in B.S.N.L. The legal position in this regard has been well settled by the judgment of Division Bench of Hon'ble Delhi High Court in writ petition No. 2702/2002 decided on 24.08.2001 in case of Ram Gopal Verma Vs. U.O.I and Ors. ~~case~~ reported in 2002 (1) A.I.S.L.J 352 and Hon'ble Bombay High Court in case of B.S.N.L Vs. A.R. Patil reported in 2002 (3) A.T.J 1. The O.A is accordingly dismissed as not maintainable. The applicant may raise his grievance before the appropriate forum.

3. There will be no order as to costs.

*Dhara*  
Member- A.

*L*  
Vice-Chairman.

/Anand/